



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23<sup>th</sup> January, 2023

### **NOTICE**

Please take notice that the following matter listed in the Court-IV on 24.01.2023 will not be taken up. The next date will be notified later:

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>             |
|---------------|---|--|-------------------------------|--|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 363 of<br>2022 & I.A. No.<br>963, 964, 965 &<br>1338 of 2022 | Zexus Air Service Pvt. Ltd. & Anr.<br><br>Vs.<br><br>Capt. Samuel Tarig Omer Ahmad | Aman Vachher                  | Akanksha Mathur-<br>IRP<br><br>Shoaib Alam |

By order of Hon'ble Chairperson

-Sd/-

Registrar